



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Srinagar.

Notification
Srinagar, the 29th June, 2016

SRO-214.- In exercise of powers conferred by sub-section (2) of Section 3 of the Jammu and Kashmir Entry Tax on Goods Act, 2000 (Act No. IV of 2000) and in supersession of notification SRO-165 dated 30th May, 2016 read with notification SRO-177 dated 1st June, 2016, the Government hereby direct that in notification SRO 428 dated 19-12-2003 read with notification SRO 31 dated 25-01-2008, for the 1st proviso appended to clause (iii) of notification SRO 428 dated 19-12-2003, the following shall be substituted, namely:-

"Provided that no such exemption shall be granted in respect of earth moving machines other than EOT cranes, folklifts, pallet trucks, chain blocks used for material handling by the industrial units."

This Notification shall come into force w.e.f. 01.07.2016.

By order of the Government of Jammu and Kashmir.

Sd/-
(Navin K. Choudhary), IAS
Commissioner/Secretary to Government
Finance Department

No. ET/Budget Ann./99/2016

Dated: 29-06-2016

Copy to the:-

1. Vice-Chairman and Director General, J&K Institute of Management, Public Administration and Rural Development.
2. All Financial Commissioners.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Principal Secretary to Hon'ble Governor.
5. All Principal Secretaries to the Government.
6. Chief Electoral Officer, J&K.
7. Divisional Commissioner, Jammu/Kashmir.
8. Principal Secretary to Hon'ble Chief Minister.
9. All Commissioner/Secretaries to the Government.
10. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
11. Commissioner Commercial Taxes, J&K, Srinagar.

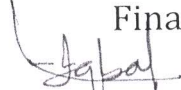
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12. Excise Commissioner, J&K Srinagar.
13. All Heads of Department.
14. All Deputy Commissioners.
15. Director Information, J&K, Srinagar.
16. OSD/Spl. Assistants to all Hon'ble Cabinet Ministers/Ministers of State.
17. General Manager, Government Press, Jammu/Srinagar.
18. Private Secretary to Chief Secretary, J&K.
19. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
20. Government order file/Stock file/Finance Website/GAD website.


29/6/2016
(Bharat Singh)KAS

Additional Secretary to Government
Finance Department


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